

Regarding pending funds for Maharashtra

SHRI RAJABHAU PARAG PRAKASH WAJE (NASHIK): Hon. Chairperson, Sir, through you, I wish to draw the attention of this House to an urgent matter concerning the pending Central share contribution of Rs. 96.49 crore for the Maharashtra State Co-operative Tribal Development Corporation Limited for the financial year 2018-19.

The Maharashtra State Co-operative Tribal Development Corporation plays a vital role in uplifting and empowering tribal communities through various financial assistance and development programmes. However, the lack of timely disbursement of the Central share, which constitutes 49 per cent of the total authorized capital of Rs. 200 crore, has severely hampered its ability to implement key welfare initiatives effectively.

I urge the hon. Minister and the authorities concerned to take immediate action for the release of the pending funds at the earliest. Timely disbursement is crucial for ensuring seamless execution of various tribal welfare programmes.